

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 127 of 2014 &  
IA No. 226 of 2014**

**Dated : 14<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s OPG Power Generation Pvt. Ltd. ... Appellant (s)**

**Versus**

**TANGEDCO & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Aman Gupta**

**Counsel for the Respondent(s): Mr. Vallinayagam**

**ORDER**

The learned counsel for the Respondent seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 30.07.2014 after serving copy on the other side.

Post the matter on **31.07.2014.**

**(Rakesh Nath)  
Technical Member**  
TS/kt

**(Justice M. Karpaga Vinayagam)  
Chairperson**